

- iv) To review the progress made in Jute Research and Development with special emphasis on diversification and suggest measures for effective translation of R&D efforts into marketable projects.
- v) To suggest measures for the promotion of Jute Diversified items in the small scale and decentralised sectors; special emphasis would be laid on Jute Handlooms and Handicrafts and on schemes meant for enhancing gainful employment opportunities.
- vi) Any other matter related to the above and/or immediate or of long-term importance to the Jute Sector.

(d) No, Sir.

(e) Does not arise.

Review of Commission to FPS Dealers

409. PROF. K.V. THOMAS: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether a number of representations have been received from Kerala Government and other organisations demanding enhancement of commission for distributing sugar and kerosene by ration shop dealers in Kerala, and

(b) if so, the reaction of Government thereto?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):
(a) All Kerala Retail Ration Dealers Association has represented for enhancement of commission for distributing by ration dealers in Kerala. State Government has also received such representations from ration dealers.

(b) As regards sugar, the retailers margin was fixed in September, 1987 and would be due for review in 1990, on receipt of a proposal from the Kerala Government.

Regarding kerosene, Central Government in the Ministry of Petroleum and Chemicals have undertaken a review through a Committee which will, among other things, look into the question of commissions to kerosene retail dealers.

[*Translation*]

Decontrol of Essential Commodities

410. SHRI HARIKEWAL PRASAD: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government propose to decontrol all the essential commodities in the country;

(b) if not, whether Government propose to ensure that consumers in rural areas get uniform quantity of sugar, edible oil, kerosene oil etc. throughout the country;

(c) whether there is a proposal to manage ration shops in rural areas through Gram Sabhas to streamline the Public Distribution System; and

(d) if not, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) No, Sir.

(b) Allocation of the PDS items from the Central pool are made to a State/Union Territory as a whole and further sub-allocations of these items between rural and urban areas as also among various districts in a State are made in turn, by the State Government/Union Territory Administration concerned.

(c) and (d). Actual management of PDS is done by State Governments/UTs. Central Government has no proposal for suggesting running of ration shops exclusively through Gram Sabhas/Panchayats.

Opening of Primary Health Centres during 1990-91

411. SHRI HARI KEWAL PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state total number of Primary Health Centres likely to be opened during year 1990-91?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): During Annual Plan discussion held with States and Union Territories it has been agreed that 1344 Primary Health Centres will be established during 1990-91. These figures do not include the target for Punjab which is yet to be finalised.

[English]

Modernisation of N.T.C. Mills in Backward Areas

412. SHRI SUDAM DESHMUKH: Will

the Minister of TEXTILES be pleased to state:

(a) the details of the schemes of modernisation, if approved, for the National Textile Corporation's Mills in Maharashtra during the last two years;

(b) whether there is a directive that while undertaking modernisation of N.T.C. Mills, preference should be given to units situated in backward and less developed areas;

(c) whether N.T.C. units situated other than in Bombay and developed districts of Maharashtra, had been sanctioned modernisation funds;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) In the last two years, the following modernisation schemes pertaining to NTC mills in Maharashtra have been submitted to Financial Institutions for their approval:—

<i>Sl. No.</i>	<i>Name of the Mills</i>	<i>Proposed Outlay (Rs. lacs)</i>
1	2	3
1.	Barshi Mills, Barshi	555.45
2.	Chalisingaon Mills, Chalisingaon	424.25
3.	Indu Mills No. 1, Bombay	1314.00
4.	Indu Mills No. 3, & 4, Bombay	1693.00
5.	Indu Mills No. 5, Bombay	800.00
6.	Bharat Mills, Bombay	735.00